

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-7970/84]

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1981-82 together with Audited Report thereon.

[Placed in Library. See No. LT-7971/84]

Annual Report etc. of the Central  
Power Research Institute,  
Bangalore

THE MINISTER OF STATE IN  
THE MINISTRY OF ENERGY (SHRI  
ARIF MOHAMMAD KHAN) : I beg to  
lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Power Research Institute, Bangalore, for the year 1982-83.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7972/84]

Notifications under Customs  
Act, 1962

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE (SHRI

S. M. KRISHNA) : On behalf of Shri Janardhana Poojary, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

- (1) G. S. R. 209 (E) and 210 (E) published in Gazette of India dated the 9th March, 1984 together with an explanatory memorandum regarding exemption to wireless apparatus, accessories and components, when imported by a licensed amateur radio operator from the whole of the basic, auxiliary and additional duties of customs.
- (2) G. S. R. 211 (E) published in Gazette of India dated the 9th March, 1984 together with an explanatory memorandum seeking to modify the description of goods covered under the exemption of 'Palm Fatty Acid including Palm Fatty Acid Distillate and Palm Stearin Fatty Acid including Split Palm Stearin Fatty Acid.'
- (3) G. S. R. 215 (E) published in Gazette of India dated the 15th March, 1984 together with an explanatory memorandum regarding rates of exchange for conversion of Austrian Schillings, Belgian Francs, Danish Kroner, Deutsche Marks, Dutch Guilders, French Francs, Japanese Yen and Swedish Kroner into Indian currency or vice-versa.

[Placed in Library. See No. LT-7973/84]

12.09 hrs.

#### ELECTION TO COMMITTEE

National Welfare Board for  
Seafarers

THE MINISTER OF SHIPPING  
AND TRANSPORT (SHRI K. VIJAYA  
BHASKARA REDDY) : Sir I beg to